

(b) whether a steep fall in Government sector's demand is responsible for this slump; and

(c) what action Government are taking to help the cement industry?

THE MINISTER OF STATE IN THE MINISTRY OF INDUSTRY (DEPARTMENT OF INDUSTRIAL DEVELOPMENT) WITH ADDITIONAL CHARGE OF THE MINISTER OF STATE IN THE MINISTRY OF INDUSTRY (DEPARTMENT OF HEAVY INDUSTRY) (SMT. KRISHNA SAHI): (a) There were some indicative signals of a recessionary trend in the Cement Industry in 1992-93.

(b) A fall in demand from Government Sector is one of the "reasons for this trend.

(c) The price and distribution controls have been removed and the Cement Industry has been de-licensed. Government closely monitor the infrastructural support so as to maximise the availability of coal and railway wagons for the cement sector.

#### **Foreign tyre companies setting up retail outlets**

1981. SHRI P. UPENDRA: Will the PRIME MINISTER be pleased to state:

(a) whether it is a *fact* that foreign tyre companies are being allowed to set up retail outlets in India;

(to) if so, the reasons therefor; and

(c) what impact it would have on (be indigenous tyre industry?

THE MINISTER OF STATE IN THE MINISTRY OF INDUSTRY (DEPARTMENT OF INDUSTRIAL DEVELOPMENT) WITH ADDITIONAL CHARGE OF THE MINISTER OF STATE IN THE MINISTRY OF INDUSTRY (DEPARTMENT OF HEAVY INDUSTRY) (SMT. KRISHNA SAHI): (a) No such proposal has been received,

(to) and (c) Do not arise.

#### **Approval of projects**

1982. SHRI RAMDAS AGARWAL: Will the Minister of PLANNING AND PROGRAMME IMPLEMENTATION be pleased to state:

(a) whether it is a fact that Government have approved many Projects recently as reported in the Financial Express dated 29-4-93;

(to) if so, what are the details thereof (Project-wise and State-wise) and locations thereof; and

(c) the details of the Central assistance proposed to be given and amount to be shared by State Governments concerned?

THE MINISTER OF STATE OF THE MINISTRY OF PLANNING AND PROGRAMME IMPLEMENTATION (SHRI GIRIDHAR GOMANGO): (a) to (c) The Government of India have approved the following projects recently;

(i) Acquisition of two super-max Crude Oil Tankers, of about 140,000 DWT each with an option to acquire two more by the Shipping Corporation of India Limited;

(ii) Revised Cost Estimate of Neyveli Lignite Corporation for procurement of Float Machine;

(iii) 4 laning of Mathura-Agra section of National Highway No. 2 Km, 148.330 to 199.660 in the State of Uttar Pradesh at an estimated cost of Rs. 105.00 crores under D.E.G.F. (Japan) financing;

(iv) Proposal of Petrofils Cooperative Limited (PCL) for increasing contribution amounting to Rs. 110.62 lakhs towards the equity of Gujarat Industries Power Company Limited (GIPCL).

Approval for these projects was obtained by different Ministries/Departments of the Government of India. State Governments are not required to share the cost of these project proposals<sup>1</sup>.